

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE SHAJI P. CHALY

&

THE HONOURABLE MRS.JUSTICE M.R.ANITHA

FRIDAY, THE 8TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

W.P.(C).9807 of 2020

Petitioner

K.C Velayudhan Nair,
Chairman,
Board of Trustees
Sree Thricherumanna alias Kottiyoor Devaswom
Kottiyoor P.O, Kannur District - 670651

By Adv. Sri. R. K Muralidharan

Respondents:

1. Sree Thricherumanna alias Kottiyoor Devaswom,
Represented by its Board of Trustees,
Kottiyoor P.O, Kannur District - 670651
2. Executive Officer,
Sree Thricherumanna alias Kottiyoor Devaswom
Kottiyoor P.O, Kannur District - 670651
3. Malabar Devaswom Board,
Represented by its Commissioner.
Office of the Malabar Devaswom Board,
Eranshipalam, Kozhikode District - 673006.
4. Thittayl Balan Nair,
Thittayl House, Post Manathana,

Kannur District – 670674

5. K.K Divakaran,
Tahsildar, Iritty,
Kannur District – 670703

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 8.5.2020,
THE COURT ON THE SAME DAY, PASSED THE FOLLOWING

ORDER

Shaji P.Chaly, J.

Learned Standing Counsel appearing for the first respondent Kottiyoor Devaswom and the learned counsel appearing for the third respondent Malabar Devaswom sought time for filing counter affidavit or statement.

Post on 18.5.2020.

SHAJI P.CHALY, Judge

M.R.ANITHA, Judge

Mrcs/8.5.

